

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*[Through Physical hearing/VC Mode (Hybrid)]*

**ITEM No.01**  
**I.A No. 279/2024 in**  
**C.P. (IB) No.77/BB/2022**

**IN THE MATTER OF:**

M/s. MRO Tek Realty Limited ... Petitioner  
Vs  
M/s. Dexcel Electronics Designs Pvt. Ltd. ... Respondent

**Order under Section 7 of the I & B Code, 2016**

**Order delivered on: 17.04.2024**

**CORAM:**

**SH. K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SH. MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Creditor : Ms. Parina  
For the IRP : None

**ORDER**

**I.A No. 279/2024**

1. None appeared for the IRP.
2. List on **20.05.2024**.

**-Sd-**  
**MANOJ KUMAR DUBEY**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**K. BISWAL**  
**MEMBER (JUDICIAL)**